

(b) the amount so far disbursed and spent for the purpose out of those funds from the States?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

### राजभाषा कार्यान्वयन समितियाँ

6371. श्री सुधाकर पांडे : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या श्रम मंत्रालय, रोजगार और प्रशिक्षण महानिदेशालय, श्रम आयुक्त के कार्यालय, कर्मचारी राज्य बीमा निगम के महानिदेशक के कार्यालय और इनके क्षेत्रीय कार्यालयों में राजभाषा कार्यान्वयन समितियों का गठन कर दिया गया है;

(ख) मंत्रालय के उन अधीनस्थ कार्यालयों में इस प्रकार की समितियों का गठन करने के लिए क्या कार्रवाई की जा रही है जहाँ उनका गठन अब तक नहीं किया गया है; और

(ग) क्या उन समितियों की तिमाही बैठकें नियमित रूप से हो रही हैं, यदि नहीं, तो इसके क्या कारण हैं ?

श्रम और पुनर्वास मंत्री (श्री धार० के० खाडिलकर) : (क) से (ग). श्रम और पुनर्वास मंत्रालय तथा रोजगार और प्रशिक्षण महानिदेशालय दोनों में राजभाषा कार्यान्वयन समितियाँ गठित की गई हैं। जहाँ तक सम्भव होता है, हर तिमाही में बैठकें होती रहती हैं। हिन्दी भाषी क्षेत्रों में स्थित सभी कार्यालयों को इस प्रकार की समितियाँ गठित करने के लिए अनुदेश दिए गए हैं और उनमें से कुछ ने ऐसी समितियाँ गठित कर ली हैं। मुख्य श्रमायुक्त (केन्द्रीय) और कर्मचारी राजकीय बीमा निगम महानिदेशक के कार्यालयों में ऐसी समितियाँ गठित करने हेतु कार्यवाही की जा रही है।

### Sugarcane Factory Ahmedpur (West Bengal)

6372. SHRI SAROJ MUKHERJEE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government are aware that many parts of machinery of the sugarcane factory of Ahmedpur in District of Birbhum (West Bengal) have been stolen;

(b) if so, what is the value of the machinery parts stolen; and

(c) the total amount of money that is still due to the peasants who sold sugarcane to the factory?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) to (c). The information is being collected from the Government of West Bengal, and will be placed on the Table of the Sabha after it is received.

### M/s Dastur and Company, Engineering Consultants

6373. SHRI SHASHI BHUSHAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) the names of owners, partners together with their academic and other qualifications of M/s Dastur and Company, Engineering Consultants;

(b) the names of foreign collaborators of M/s Dastur and Company and the period for which the foreign collaboration was sought;

(c) the capital structure of M/s Dastur and Company, and since when this firm is registered; and

(d) whether all the contracts given by Government to this firm during the last three years were executed in time?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) Dastur and Co., is not a partnership concern; it is incorporated as a Private Limited Company. The names of the Directors of the Company and their academic and other qualifications, as furnished by the Company, are shown in the statement laid on the Table of the House. [Placed in Library. See No. LT-766/71].

(b) Messrs Dastur and Co., have reported that they do not have any foreign collaboration.